GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1711
ANSWERED ON:19.11.2010
NATIONAL GREEN ENERGY LAW
Majumdar Shri Prasanta Kumar;Tirkey Shri Manohar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a high level panel has been set up to frame the National Green Energy Law;
- (b) if so, the details thereof;
- (c) whether the panel has already submitted its draft to the Government;
- (d) if so, whether the proposed law would promote development and utilisation of renewable and sustainable sources of energy; and
- (e) if so, the other main points suggested by the panel and the time by which the Government is likely to take a final decision to frame the National Green Energy Law?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): No Madam, no panel has been set up to frame the National Green Energy Law.
- (b),(c)(d)&(e): Question does not arise.